

Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, Jammu/Srinagar

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Phone.No. 0191-2547169-(J)  
0194-2506262-(S)

**NOTIFICATION**

Srinagar, the 11<sup>th</sup> July, 2020

S.O - 216 Whereas, on 28-6-2019 Police Station Bijbehara received a reliable information that three youths namely Mohammad Rafiq Drangay S/O Gh. Nabi Drangay R/O Hayar, (2) Shanu Showkat Bhat S/O Showkat Ahmad Bhat R/O Aswara (3) Muzamil Ahmad Bhat S/O Nazir Ahmad Bhat R/O Wopzan joined the terrorist ranks of HM outfit; and

2 Whereas, it was revealed that all the three youth were motivated by one (Released terrorist) namely Gulzar Ahmad Tantary S/O Habibullah Tantary R/O Aswara and happened to be an OGW working for HM outfit; and

3. Whereas, a Case FIR No. 92/2019 U/S 18-B, 38 ULA (P) Act, came to be registered in Police Station Bijbehara and investigation was set into motion; and

4. Whereas, during the course of investigation statement of witnesses acquainted with the facts and circumstances of the case were recorded under section 161 & 164-A Cr.PC; and

5. Whereas, during the investigation it was revealed that accused Gulzar Ahmad Tantary S/O Habibullah Tantary R/O Aswara and Sajad Ahmad Mir S/O Mohammad Yousuf Mir R/O Samthan were working as OGWs for HM outfit and had motivated/instigated the

accused Mohammad Rafiq Drangay S/O Gh. Nabi Drangay R/O Hayar, (2) Shanu Showkat Bhat S/O Showkat Ahmad Bhat R/O Aswara (3) Muzamil Ahmad Bhat S/O Nazir Ahmad Bhat R/O Wopzan for joining with the terrorist organization HM outfit; and

6. Whereas, during the further course of investigation three accused persons namely (1) Muzamil Ahmad Bhat R/O Wopzan, (2) Gulzar Ahmad Tantary R/O Aswara and Sajad Ahmad Mir R/O Samthan were arrested in the case, whileas accused terrorist Shanu Showkat Bhat was killed during an encounter and accused Mohammad Rafiq Drangay is an active terrorist of HM outfit ; and

7. Whereas, on the basis of investigation, statement of material witnesses recorded and other evidence collected, the investigating officer has established prima facie case against the below mentioned accused persons for commission of offences punishable Under Section 18-B ,38 of Unlawful Activities (Prevention) Act, 1967:-

S.No	Name of accused	Offence
1	Gulzar Ahmad Tantary S/O Habibullah Tantary R/O Aswara	18-B ULA (P) Act
2	Sajad Ahmad Mir S/O Mohammad Yousuf Mir R/O Samthan	
3	Muzamil Ahmad Bhat S/O Nazir Ahmad Bhat R/O Wapzan	38 ULA (P) Act
4	Mohammad Rafiq Drangay S/O Gh. Nabi Drangay R/O Hayar ( <b>Active Terrorist</b> )	

8. Whereas, accused Mohammad Rafiq Drangay is an active terrorist of HM outfit and proceedings U/S 299 Cr.PC have been initiated against him; and

9. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act,

1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused persons for the commission of offences punishable under section 18-B, 38 ULA (P) Act in the case FIR No. 92/2019 of Police Station Bijbehara.

By order of the Government of Jammu & Kashmir.

Sd/-

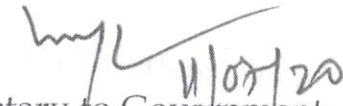
Principal Secretary to Government  
Home Department.

No:-Home/Pros/27/S/2020/

Dated:-11-07-2020

**Copy to the:-**

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director general of Police, J&K Jammu. The CD file in original is returned herewith.
3. Secretary to Government, Department of Law, Justice & PA (w.7 s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.

  
Special Secretary to Government  
Home Department.